NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/541/ (IB)/2017

NAME OF THE PETITIONER(S)

: L &T FINANCE LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING COMPANY INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. R. Vandara R. Anwell Krishnan

Coursel for Respondent

dop

2) L ma Show for

ORDER

Counsels for both the parties present and submitted that they are engaged in the settlement talks and are in the process of filing a joint memo for which they prayed for more time. At request, time is enlarged. Put up on **25.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)